

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**


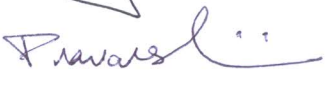
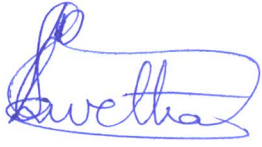
**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/69/2016**

**NAME OF THE PETITIONER(S) : IVCRL Assits & Holdings Ltd & Another**

**NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others**

**UNDER SECTION : 397/398**

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Nithyavendhan for IVCRL Assits & Holdings Ltd.	Counsel for Petitioner	
2.	Pravarshini for Prasad Nair	Counsel for R2-R6	
3.	For TK Bhaskar	Counsel for R7	

Shwetha

Keerthi

**ORDER**

Shri K. Nithyavendhan, representing counsel for petitioner on record present. Ms Pravarshini, representing counsel for R2 to R6 and Ms Shwetha Vasudevan, representing counsel for R7 are present. Both the parties reported that the matter has been settled between the parties and sought time for reporting the outcome of the settlement. Time extended at request. Put up on **10.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)